NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.98/Chd/CHD/ 2017

In the matte	r of:
BCL Homes	LtdPetitioner.
Present:	Mr.G.S.Sarin, Practicing Company Secretary for the petitioner.
	The Hon'ble Member (Judicial) is on tour, hence th
matter is adjourned to 02.11.2017.	
	Sd/- Court Officer
October 30,	2017.

Ashwani

the